

THE MINISTER OF PETROLEUM, AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA) : (a) and (b) : Salient features of old and new policies for release of canalised raw materials in favour of drug manufacturing units in the organised and the small scale sector have already been furnished in reply Lok Sabha Unstarred Question No. 1354 answered on 25-7-78.

In the case of DGTD units, under the new policy the release of canalised raw materials shall be determined with reference to either the releases of same items obtained in 1976-77 or the entitlement as per licensed capacities of individual drug formulations where such capacities are specified and the units concerned choose to claim releases on this basis. This is in line with Government's decision relating to the regularisation of excess production, because the criterion for regularisation of production...in excess of licensed capacity or capacity based on COB licences, permission letters, registration certificates, no objection certificates etc. with the highest production actually achieved in any year during the three years period ending March 31, 1977. The policy is liberal to the extent that DGTD units can claim raw materials as per licensed capacity entitlement or releases obtained in 1976-77, whereas previously such units were obtaining canalised raw materials to the extent of best of consumption during any of the two previous years or the quantity recommended by the State Drug controllers whichever was less.

In the case of Small Scale Units, it is expected that under the new policy they will get higher allocations of canalised raw materials as compared with their entitlements under the old policy. Moreover, they can exercise their choice in the selection of canalised raw materials within the overall quantity ceiling applicable to them, which can enable them to adjust their product mix as per requirements of the market.

(c) The new policy guidelines for release of canalised raw materials have been prescribed under the authority derived from the provisions of Import Policy, 1978-79, whereby the Ministry of P.C. & F are required to lay down the connected policy in respect of import, price and distribution of raw materials in Appendix 9.

No specific instance where C.P.C. have violated the guidelines has so far come to the notice of Government.

Car Shed at Kalwa

4890. SHRI R.K. MHALGI : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that because of new car-shed of Central Railway being built at Kalwa near Thana (Maharashtra), at Chinchapada Zopadpatti for about 160 poor families have reached a dangerous situation ; and

(b) what steps Railway Administration propose to take to avert the danger to the said Zopadpatti in this rainy season?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN) : (a) No.

(b) Does not arise.

Bangkok Meeting of ESCAP

4891. SHRI SUBHASH CHANDRA BOSE ALLURI : Will the Minister of RAILWAYS be pleased to state what decisions were taken at the meeting of the Inter-Government Railway group of the Economic and Social Commission for Asia and Pacific (ESCAP) held recently at Bangkok?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN) : The Inter-Governmental Railway Group of ESCAP, at their meeting held at Bangkok on 12th June, 1978, considered various issues connected with the promotion of economic and technical co-operation among developing countries, sharing of knowledge of railway research and new railway techniques. The Group, being a recommendatory body of ESCAP, by its nature and functioning, made recommendations to ESCAP on various aspects of railway operations and training of personnel.

Trains running on uneconomic Routes.

4892. SHRI SUBHAS CHANDRA BOSE ALLURI : Will the Minister of RAILWAYS be pleased to state :

(a) whether any railway trains are being run at present on uneconomic routes, if so, what are the numbers of such trains ; and

(b) whether there is any scheme under Government's consideration to make these trains economically viable; if so, the details thereof?